

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 23rd **Day of MARCH, 2018**)

Hon'ble Mr. Justice Dinesh Gupta-JM
Hon'ble Mr. Gokul Chandra Pati- AM

CCP No.202 of 2017
(Arising out of Original Application No.1467 of 2016)

1. Bhupendra Singh, S/o Ram Chandra Singh, Resident of Village-Lamahi, Belwa Baba, Lamahi, District – Varanasi, presently posted as Junior Engineer (Civil), CD Block, Nari, District-East Siang, Arunachal Pradesh.

..... **Applicant**

By advocate: Shri D.P. Singh

Versus

1. Gautam Dikshit Regional Provident Fund Commissioner, Employees Provident Fund Organization Bavishya Nidhi Bhawan, Sarvodaya Nagar, Kanpur (U.P.) 208005.

..... **Respondents**

By advocate: Shri S. Mukherji

O R D E R

Delivered by Hon'ble Mr. Justice Dinesh Gupta –J.M.

Shri D P Singh, learned counsel for the applicant is present. None is present for the respondents.

2. Vide impugned order dated 09.12.2016, the applicant was directed to furnish a fresh copy of the representation to the respondents no. 2 and the respondent no. 2 was directed to decide the representation of the applicant by reasoned and speaking order. In compliance of the order dated 09.12.2016, the applicant furnished representation dated 05.01.2017, however, when the respondents did not comply with the order of this Tribunal, the applicant filed this contempt petition. Notices were issued to the respondents, who have filed compliance affidavit stating therein that in compliance of the order of this Court they have decided the representation of the applicant by order dated 01.02.2017. They have also annexed a copy of the order dated 01.02.2017 with the compliance affidavit.

3. Since, the respondents have passed an order on the representation of the applicant, they have complied with the order passed by this Tribunal.

4. Accordingly, the contempt petition is dismissed and the notices issued stands discharged. However, the applicant is at liberty to challenge the order dated 01.02.2017 passed by the respondents, if he is not satisfied with the same.

(Gokul Chandra Pati)
Member (A)

(Justice Dinesh Gupta)
Member (J)

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